

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 534 of 2019

IN THE MATTER OF:

M/s Khurana & Co.

...Appellant

Versus

Polo Amusement Park Ltd.

...Respondent

Present

For Appellant: Mr. Shiva Nand Mishra, Mr. Amit Singh and Ms. Bandana Mishra, Advocates.

For Respondent: Mr. Devashish Maharishi and Mr. Avadh Kaushik, Advocates.

ORDER

05.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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